

Transfer of Teachers of Kendriya Vidyalayas

2370. SHRI MOHD. KHALEELUR RAHMAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that many teachers of Kendriya Vidyalayas have been transferred on request in the current academic session at the instance of the KVS' Chairman despite the fact that they had not been applied therefor; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The Chairman has, under his discretionary powers directly ordered some transfers on extreme compassionate considerations or administrative exigency.

Over staffing in Kendriya Vidyalayas

2371. SHRI SARADA MOHANTY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether staff-strength in each Kendriya Vidyalaya is determined every academic session by the Headquarters, Kendriya Vidyalayas;

(b) if so, whether it is also a fact that there is no provision for posting of teachers in a Kendriya Vidyalaya over and above the sanctioned strength for the relevant session;

(c) if so, whether it is also a fact that there is over-staffing for the current academic session in Kendriya Vidyalayas of Indore, Lucknow, Patna-Danapur, Kanpur and Delhi as per sanctioned strength for 1990-91;

(d) if so, what are the names and number of persons posted in the above Vidyalayas; and

(e) in what manner Sangathan propose to adjust them in these Vidyalayas?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) Information is being collected and will be laid on the Table of the Sabha.

Kendriya Vidyalaya, Jobner

2372. SHRIMATI BULOYA CHAKRAVARTY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Kendriya Vidyalaya, Jobner near Jaipur is being closed down; and

(b) if so, what are the details of the circumstances leading to the contemplated closure?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) There is no proposal to close the Kendriya Vidyalaya, Jobner at present.

(b) Does not arise.

Transfers of principals and vice-principals of Kendriya Vidyalayas Sangathan

2373. SHRI J. S. RAJU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Principals and Vice-Principals of Kendriya Vidyalayas are transferred after five years of stay at a particular station beginning from 1985; and

(b) what are the reasons for not transferring Principals and Vice-Principals after having completed stay of five sessions at a station?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The transfer guidelines approved by the Board of Governors, for 1990-91 contain the following provisions:—

“There will be no fixed tenure after which it may be necessary